

DIVISION BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/227(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER O	ULTRAMINE PIPETECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance via video conference/physically**

For Suspended Board

Ms. Rashmi Singhee, Adv.

For the Liquidator

Ms. Shreya Choudhary, Adv.

Mr. Rakesh Kumar Agarwal, Liquidator

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **27.08.2024**.

**Satyajit Roy  
(Court Officer)**